

NOTICE

ADVOCATES AND PARTIES appearing in person are hereby informed that a list of Ready Certified copies for the period 01/07/2023 to 31/08/2023 (**Annexure – A**) in suit/appeals/matters which are ready for delivery is notified on the notice board.

They are therefore hereby required to pay further charges due and payable on the aforesaid certified copies, as shown in the list and take delivery of the same on or before 15/10/2023.

AND

A list of Pending certified copy applications (**Annexure – B**) as estimated cost has not been paid till date for the period 01/07/2023 to 31/08/2023 in suit/appeals/matters which is notified on the notice board.

It is therefore hereby requested to pay further charges within 3 days from the date of this notice, failing which the said application will be treated as disposed off and filed.

Sd/-

Date : 03/10/2023

Regiřtrár (Judicial)

Annexure - A
LIST OF THE APPLICATIONS READY FOR DELIVERY
(01.07.2023 TO 31.08.2023)

Sr. No.	C.C. No.	Adv./Party	Case No.	Application Dated
1	1534	ADV. VOLVOIKAR NATASHA NARESH	CRMA(F)/359/2023	06/07/2023
2	1783	ADV. KAPIL KERKAR	PILWP(F)/957/2023	31/07/2023
3	1830	ADV. AMEY S. SALGAONKAR	WP/46/2022	02/08/2023
4	1831	ADV. AMEY S. SALGAONKAR	WP/597/2022	02/08/2023
5	1832	ADV. AMEY S. SALGAONKAR	CRA/7/2018	02/08/2023
6	1937	ADV. VOLVOIKAR NATASHA NARESH	WPCR/40/2023	11/08/2023
7	1938	ADV. VOLVOIKAR NATASHA NARESH	WPCR/36/2023	11/08/2023
8	1996	ADV. SAYELI G BANDODKAR	TXA/121/2017	19/08/2023
9	1998	ADV. SAYELI G BANDODKAR	TXA/84/2017	19/08/2023
10	2012	ADV. SAYELI G BANDODKAR	TXA/67/2017	21/08/2023
11	2013	ADV. SAYELI G BANDODKAR	TXA/86/2017	21/08/2023
12	2014	ADV. SAYELI G BANDODKAR	TXA/122/2017	21/08/2023
13	2015	ADV. SAYELI G BANDODKAR	TXA/89/2017	21/08/2023
14	2016	ADV. SAYELI G BANDODKAR	TXA/69/2017	21/08/2023
15	2017	ADV. SAYELI G BANDODKAR	TXA/77/2017	21/08/2023
16	2019	ADV. SAYELI G BANDODKAR	TXA/82/2017	21/08/2023
17	2024	ADV. SAYELI G BANDODKAR	TXA/83/2017	21/08/2023
18	2025	ADV. SAYELI G BANDODKAR	TXA/123/2017	21/08/2023
19	2026	ADV. SAYELI G BANDODKAR	TXA/64/2017	21/08/2023
20	2027	ADV. SAYELI G BANDODKAR	TXA/51/2017	21/08/2023
21	2046	ADV. P. A KAMAT	WP(F)/1435/2023	22/08/2023
22	2047	ADV. P. A KAMAT	WP/400/2023	22/08/2023
23	2048	ADV. P. A KAMAT	WP/408/2023	22/08/2023
24	2081	ADV. ANGLE CHIRAG AJAY	WP/529/2023	24/08/2023
25	2096	ADV. P. A KAMAT	PILWP/13/2022	28/08/2023
26	2124	ADV. SHAIKH JUNAID VAHIDULLA	AUE/1/2023	29/08/2023
27	2148	ADV. SHAIKH SHAIZEEN BADRUDDIN	WP/304/2023	30/08/2023

Annexure - B
LIST OF THE APPLICATIONS IN WHICH
ESTIMATED COST IS NOT PAID
(01.07.2023 TO 31.08.2023)

Sr. No.	C.C. No.	Adv./Party	Case No.	Application Dated
1	1526	ADV. TARI PRAJALI PUNDALIK	WP/746/2012	04/07/23
2	1527	ADV. TARI PRAJALI PUNDALIK	WP/153/2023	04/07/2023
3	1646	ADV. IVAN SANTIMANO	FA/128/1979	18/07/2023
4	1707	ADV. OM DCOSTA	PILWP/15/2022	24/07/2023
5	1713	ADV. TERRANCE SEQUIRA	WP(F)/806/2023	25/07/2023
6	1718	ADV. DALVI ASHWIN PANDURANG	CRIR(F)/530/2022	25/07/2023
7	1757	ADV. JAYANT UMESH KARN	WP/198/2022	27/07/2023
8	1758	ADV. KAMULKAR SUJAY SUHAS	CRIR(F)/541/2023	27/07/2023
9	1797	ADV. RAGHUNATH SHETKAR	WP/545/2012	31/07/2023
10	1803	ADV. PRATAPRAO MAHADEV NAIK	WP(F)/1644/2023	01/08/2023
11	1804	ADV. PRATAPRAO MAHADEV NAIK	WP(F)/683/2023	01/08/2023
12	1808	ADV. VEERAJU V	WP/129/2006	01/08/2023
13	1809	MR. VEERAJU V	CAREV/13/2006	01/08/2023
14	1810	MR. VEERAJU V	MCA/290/2006	01/08/2023
15	1834	ADV. NIKHIL D. PAI	WPCR/183/2019	02/08/2023
16	1893	ADV. BERNARD FERNANDES	WP(F)/1953/2022	08/08/2023
17	1896	ADV. POOJA NAIK	FA/39/2023	08/08/2023
18	1901	ADV. SNEHA D. SHETYE	WP/493/2023	09/08/2023
19	1921	ADV. DEEKSHA SHARMA	WP/446/2023	10/08/2023
20	1990	ADV. SHAIKH JUNAID VAHIDULLA	AO/21/2023	19/08/2023
21	1991	ADV. PRATAPRAO MAHADEV NAIK	WPCR/113/2022	19/08/2023
22	2057	ADV. D. NAIK	WPCR/54/2023	23/08/2023
23	2058	ADV. TABITHA LIZA TAYAG SOUTO	WP/488/2023	23/08/2023

24	2069	ADV. NAIK POOJA VASSUDEV	WPCR/54/2023	24/08/2023
25	2085	ADV. EESHAN USAPKAR	FA/64/2022	25/08/2023
26	2098	ADV. NIKHIL PAI	PILWP/15/2023	28/08/2023
27	2099	ADV. NIKHIL PAI	CP(F)/1253/2021	28/08/2023
28	2106	ADV. NIKHIL PURKE	SA/67/2014	28/08/2023
29	2118	ADV. AKSHAYA ASHOK NANODKAR	WP(F)/860/2023	29/08/2023
30	2145	MR. JOSEPH ALMEIDA	FA/19/2012	30/08/2023
31	2153	ADV. NORONHA CIBEL CAETANO	WPCR/72/2023	30/08/2023
32	2154	ADV. NORONHA CIBEL CAETANO	WPCR/71/2023	30/08/2023
33	2155	ADV. NORONHA CIBEL CAETANO	WP/487/2023	30/08/2023
34	2169	ADV. ANAND SANDEEP S. SHIRODKAR	WPCR/92/2022	31/08/2023
35	2170	ADV. KRISHNA M. N. DESSAI	AO/11/2021	31/08/2023
36	2171	MR. NAVNATH KANKONKAR	WP/599/2023	31/08/2023
37	2177	ADV. VILAS PAVITHRAN	SA/94/2014	31/08/2023